

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K.ARUL

Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 01/12/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr Arijeet Singh, Adv.

Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

File not received.

List again on 12.1.2015.

(DR. K.ARUL)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2014.12.03
17:21:45 IST
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